

LOK SABHA DEBATES · Dated 12.12.2014

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Tuesday, 6th September, 1955.

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

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PAPER LAID ON THE TABLE

NOTIFICATION UNDER CENTRAL EXCISES AND SALT ACT

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): I beg to lay on the Table a copy of the Central Excises Notification No 43, dated the 27th August 1955, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library See No. S. 303/55].

INDIAN COCOANUT COMMITTEE (AMENDMENT) BILL

The Minister of Agriculture (Dr. P. S. Deshmukh): I beg to move for leave to introduce a Bill further to amend the Indian Coconut Committee Act, 1944.

Shri K. K. Basu (Diamond Harbour): On a point of order...

Mr. Speaker: The point of order does not arise unless the business is before the House. I shall put the motion and hear the point of order later on, if there is any reality.

Motion moved:

"That leave be granted to introduce a Bill further to amend the Indian Coconut Committee Act, 1944."

Shri K. K. Basu: This motion is in the order paper in the name of the hon. Minister of Food and Agriculture. The Minister himself was here about 50 seconds back. I think it is not to the credit of the Minister that he should walk out and leave it to another Minister.

Mr. Speaker: Order, order. He need not pass any remarks of that type, as to whether it is to the credit of the Minister or not. The hon. Member will understand that the nature of the business is absolutely formal, and when a Minister is going to move a Bill, 'Minister' includes the deputy or any other Minister to whom the work is entrusted.

Shri K. K. Basu: He was here only 30 seconds ago.

Mr. Speaker: Order, order. He may have some other business in the other House or somewhere else. It should not be interpreted in such a small manner. This is an absolutely small manner of interpreting it.

The question is:

"That leave be granted to introduce a Bill further to amend the Indian Coconut Committee Act, 1944."

The motion was adopted.

Dr. P. S. Deshmukh: I introduce the Bill.